NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 23.02.2021 (TUESDAY) COURT – II (VIRTUAL MODE) 10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1520 of 2019	Simran Kaur Vs. Haiko Logistics India Pvt Ltd.	Abhirup Das Gupta	Udit Mishra-R1 Nitin Kant Setia-R2
2.	Comp. App. (AT) (Ins) No. 573 of 2020	Navneet Jain Vs. Manoj Sehgal, RP of SarbatCotfabPvt. Ltd. & Ors.	Harsh Garg	Kunal Godhwani-R1 Abhishek Anand-R2 Rajiv Gupta-R3 Suresh Dutt Dobhal- R4
3.	Comp. App. (AT) (Ins) No. 32 of 2021	Pinakin Shah Liquidator of Brew Berry Hospitalities Pvt. Ltd. Vs. The Assistant Commissioner of State Tax & Anr.	Ishan Shah	
4.	Comp. App. (AT) (Ins) No. 49 of 2021	Deccan Value Investors L.P & DVI Pe Mauritius Ltd. Vs. Dinkar T. Venkatasubramanian Resolution professional Castex Technologies Ltd.	Arpan Behl	Sumant Batra-R1 Sumesh Dhawan
5.	Comp. App. (AT) No. 272 of 2019 & I.A. No. 1715 of 2020	Vidhya Achu Roy Vs. Suraj Mani Engineers Pvt. Ltd.	Nikhil Swami.	Goutham Shivshankar-R2-R5
6.	Comp. App. (AT) No. 237 of 2020	Channel Foods Pvt. Ltd. Vs. A.K. Nowshad	Swati Bansal	A.K. Nowshad Himanshu Suman

03:00 PM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

7.	I.A. No. 2664 & 2665 of 2020 in Comp. App. (AT) (Ins) No. 612 of 2019	Andhra Bank Vs. Sterling Biotech Limited (Through Liquidator) & Ors.	Siddharth Sharma Aayush Agarwala	Tushar Gujjar
	2019			

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By the order of Hon'ble Acting Chairperson

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